



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,18th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
14	WA/161/2021 FIXED	SMRITI DAS AND 6 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MR J KALITA MR D KALITA MR B HAZARIKA	GA, ASSAM SC, FOREST
ORDERS				
15	I.A.(Civil)/1120/2021 FIXED in WP(C)/575/2020	HINDUSTAN PAPER CORPORATION LTD. OFFICERS AND SUPERVISORS ASSOCIATION AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. U K NAIR MR R SINGHA MS.P SAHARIA	GA, ASSAM MR. P N GOSWAMI (SC, ASIDCL, R3, R4) SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, INCOME TAX
	WITH WP(C)/575/2020	HINDUSTAN PAPER CORPORATION LTD. OFFICERS AND SUPERVISORS ASSOCIATION AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY MR. U K NAIR MR R SINGHA	MR S SARMA (R-6) MR. P K ROY (R-4,5) MR P CHOUDHURY MR H K HAZARIKA (R-8) ASSTT.S.G.I. MR. V. SIBAL MR. A GAYAN, LEARNED CGC (R-1) SC. EPFO SC, INCOME TAX
HEARING				
16	CrI.A./318/2016 WITH LCR & PB, FIXED	SRI PAKHINDRA BEZBARUAH Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
17	CrI.A./1/2017 WITH PB-2 FILES LCR- 5 FILES FIXED	SRI KHIRESWAR TANTI and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR.G GORLOSA MR.M BORGHAIN	PP, ASSAM

18 CrI.A./211/2017
WITH PB-2 FILES LCR-6 FILES
FIXED

SRI MINESWAR GOGOI @ GUNDI
Versus
STATE OF ASSAM and ANR

MSB DEVI
MR.M RAHMAN
MRS BORGHAIN
MR.G GORLOSA
MR.F ABDULLAH
MR. S BURAGOHAIN
MR.M BORGHAIN

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	WA/166/2021 B/O	SADDAM SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR F HAQUE MR N ISLAM	SC, ELEM. EDU GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021



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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH - I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6242/2012	ASIR UDDIN AHMED and 4 ORS. Versus STATE OF ASSAM and ORS.	MR.I H SAIKIA MRK KALITA MISSS KANUNGOE	MR.G SAROWAR GA, ASSAM MR.U K NAIR MR.D A KAIYUM MR.M ISLAM SC, EDU MR.N UDDIN
	WITH			
2	WP(C)/4760/2013	ASIR UDDIN AHMED and 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.A M BARBHUIYA MS.M BARMAN MR.M ISLAM MS.B GOGOI	MR.K P SARMA MR.D A KAIYUM MRJ RAHMAN MR.N UDDIN SC, EDU
	WITH			
3	WP(C)/6728/2014	ASIR UDDIN AHMED and 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MS.M BARMAN MS.D GHOSH MR.M ISLAM MS. S SAIKIA MS.K DAS	MR.D A KAIYUM(R-3) MR.M DUTTAR-4 to 8 MR.A AHMED(R-3) SC, HIGHER EDUCATION MR.N UDDIN(R-4 to 8)
ORDERS				
4	WP(C)/4436/2019 (BY SLIP)	GOLAP SARMA Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY
	WITH			
5	WP(C)/4453/2019	AJIT SINGH Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY
	WITH			
6	WP(C)/4454/2019	THOKCHOM MADAN SINGH Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 18/08/2021

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|----|------------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MRS. S ROY | 17-08-2021 | To | 17-09-2021 |
| 3) | MR. S K TALUKDAR | 18-08-2021 | To | 28-08-2021 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	MFA/106/2021 B/O	NATIONAL INSURANCE COMPANY LTD Versus MUSTT HASINA BEGUM AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/1235/2021 in MFA/106/2021	NATIONAL INSURANCE COMPANY LTD Versus MUSTT HASINA BEGUM AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
BAIL HEARING				
52	AB/1849/2021 FIXED	FARUK KHAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
46	WP(C)/2497/2019 B/O	HEMALATA PATHAK Versus THE STATE OF ASSAM AND 4 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	SC, HEALTH
47	WITH WP(C)/2495/2019	ILA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. M RAHMAN (R5) MS B PATHAK (R5) MR. D DAS (R5) SC, HEALTH
MOTION				
48	Cont.Cas(C)/266/2021 B/O	KARMESWAR NATH Versus DR. KAMALA KANTA NATH, ISS AND 2 ORS	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY	
49	Cont.Cas(C)/268/2021 B/O	RAMEN KALITA Versus DR. KAMALA KANTA NATH, ISS AND 2 ORS	MR. U K NAIR MR. M P SARMA	
50	Cont.Cas(C)/269/2021 B/O	UTPAL MEDHI Versus PABAN BARTHAKUR, IAS AND 2 ORS	MR. U K NAIR MR. M P SARMA	
51	WP(C)/3923/2021 B/O	REGT NO. 050070171 ASI (CM) SANJAY KUMAR PAUL ITBP FORCE Versus THE UNION OF INDIA AND 2 ORS	MR H BURAGOHAINE	ASSTT.S.G.I.
52	WP(C)/3935/2021 B/O	AKON GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED	SC, AG SC, PWD SC, FINANCE

53	WP(C)/3938/2021 B/O	IRLA NO 5960 SECOND IN COMMAND NERAJ KUMAR SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	ASSTT.S.G.I.
54	WP(C)/3939/2021 B/O	DAMANYANTI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. D BHUYAN	GA, ASSAM SC, AG SC. WATER RESOURCE DEPTT.

ORDER NO STEPS

55	WP(C)/3265/2021 FIXED	MUKUL KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. S U AHMED MR. ATIULLAH HAWARI	SC, ELEM. EDU MR. K I MAZUMDER FOR CAVEATOR
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ADMISSION

56	WP(C)/3108/2020 FIXED	SANGHITA DEV CHOWHAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM
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ORDERS

57	I.A.(Civil)/1200/2021 FIXED in WP(C)/916/2021 WITH WP(C)/916/2021	NIRAMONI BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS. NIRAMONI BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MRS M D CHOWDHURY MS. R K SAINI MRS M D CHOWDHURY MS. R K SAINI	SC, FOREST SC, FOREST
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LEAVE NOTE OF ADVOCATES FOR 18/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
35 WP(C)/3745/2021 FIXED	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO- CAMP) Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR A D CHOUDHURY MR G RAHUL MR. D M NATH MR. D CHOUDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/08/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
56	AB/2064/2021 B/O	MONOJIR ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN L CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE HITESH KUMAR SARMA****COURT NO: 13****[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS****THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
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THE FOLLOWING MATTERS.****COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
56	Bail Appln./1956/2021 FIXED	SUSIL DAS @ MAINA DAS Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
<u>MOTION</u>				
57	AB/2278/2021 WITH OFFICE NOTE, FIXED	ASHOK KUMAR YADAV Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
58	Bail Appln./1499/2021 B/O	MD. MAJIDUL @ MAJIDUL HAQUE @ BABAMONI Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
59	Bail Appln./1606/2021 SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	SAMSUL HAQUE Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
60	Bail Appln./1767/2021 B/O	SANTOSH KUMAR GUPTA Versus THE STATE OF ASSAM	MR. P K GARODIA MR D SARMA	PP, ASSAM
<u>BAIL HEARING</u>				
61	AB/464/2021 B/O	HAIDER KHAN Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/08/2021

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| 2) | MRS. S ROY | 17-08-2021 | To | 17-09-2021 |
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - I, III & CRIMINAL MATTERS]

THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021 TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
21	WP(C)/231/2020 (AT 2:00 PM)	SIDHESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS F N ZAMAN MR S H MAHMUD MS. R AHMED	MR. R MAZUMDAR, SC, SEC. EDU. MD. I HUSSAIN SC, PWD MR. T C CHUTIA, SC, SEBA
MOTION				
22	CRP(I/O)/71/2021 CAVT. NO.04902021,117800005392/021, VIJAY SARMA B/O	ARUN PATHAK Versus VIJAY SARMA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR A BRAHMA MR. A LAL FOR CAVEATOR
23	Cont.Cas(C)/265/2021 B/O	AFROZA RAHMAN AND ANR Versus DR. NILUFAR RAHMAN AND ANR	MR. A BARUAH MR. A K SHRIVASTAVA	
ORDERS				
24	CRP(I/O)/56/2021 FIXED	SRI JAGADISH DAS @ SRI JAGADISH CHANDRA DAS Versus SMTI ANIMA BORO AND 4 ORS	MR. S C KEYAL MR R K MOUR	MR. R DE MR. N ALAM MR. B RAJKHOWA

LEAVE NOTE OF ADVOCATES FOR 18/08/2021

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